

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE
STATE OF ARUNACHAL PRADESH ASSAM MANIPUR
AND NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 128723/2023 - CLARIFICATION/DIRECTION
IA No. 68567/2023 - INTERVENTION APPLICATION
IA No. 3973/2024 - INTERVENTION/IMPLEADMENT
IA No. 176452/2022 - INTERVENTION/IMPLEADMENT
IA No. 129349/2023 - INTERVENTION/IMPLEADMENT
IA No. 129158/2023 - INTERVENTION/IMPLEADMENT
IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES
IA No. 129321/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 17-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :

Mr. Gaichangpou Gangmei, AOR
Mr. R.a Worso Zimik, Adv.
Ms. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.
Ms. Nisha Pandey, Adv.
Mr. Yimyanger Longkumer, Adv.
Mr. Maitreya Mahale, Adv.

For Respondent(s) :

Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Anmol Chandan, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Prateek Kumar, AOR

Mr. Abhimanyu Tewari, AOR

Ms. Eliza Bar, Adv.

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Mr. Irfan Hasieb, Adv.
Mr. Krishnajyoti Deka, Adv.

Mr. Lenin Singh Hijam, Adv. Gen, Sr. Adv.
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Mr. Rituraj Biswas, AOR
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Mr. Ananyo Roy, Adv.

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Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. S.k Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

The earlier orders shall be complied with within a period of three months from today.

Re-list in the week commencing 21.07.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR